

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 124/2016

IN THE MATTER OF:

Somani Gupta Financial Pvt. Ltd.

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 391 to 394

Order delivered on 23.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the PETITIONER

:- Mr. Vijay Shukla, Advocate

For the OL

:- Mr. Ajeyo Sharma, Advocate

For the ROC/RD (NR) Delhi

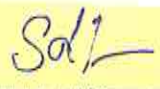
:- Mr. Manish Raj, Company Prosecutor

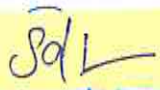
ORDER

Learned Counsel for the applicant stated that in terms of order dated 08.01.2018 another chance be granted to him to comply with the directions issued therein.

One last opportunity is granted. Let the affidavit in terms of order dated 08.01.2018 be filed with a copy in advance to the counsel opposite.

List for arguments on 13th February 2018.


**(M. M. KUMAR)
PRESIDENT**


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

**Deepak Kumar
23.01.2018**